

[*Translation*]

Setting up of Industry based on Phosphate in Madhya Pradesh

4387. SHRI NANDLAL CHOU-DHARY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are considering any proposal for setting up a factory based on phosphate in Madhya Pradesh in the public sector; and

(b) if so, by when ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

Exploration of oil in Tamil Nadu

4388. SHRI KADAMBUR JANARTHANAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have received any intimation from Tamil Nadu Government regarding gas struck in a village near Eral town in the newly formed Chidambaranar district of Tamil Nadu; and

(b) if so, the steps taken by Government for exploitation of gas from this new found region ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMADUTT) : (a) Yes, Sir.

(b) ONGC has commenced investigations.

Financial assistance for expansion of sugarcane Ayakutt in Andhra Pradesh

4389. SHRI C. SAMBU : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have considered the representation of sugar mills from Andhra Pradesh requesting for financial assistance for expansion of sugar cane Ayakutt and for development of sugar cane in Andhra Pradesh;

(b) if so, the decision thereon;

(c) whether Government are considering any proposal to provide financial assistance on long term basis for sugar cane industry in Andhra Pradesh from the "Sugar Cess Fund" and release of loan to sugar cane ryots on subsidy basis; and

(d) if so, action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) to (d) The Sugar Undertakings are eligible for loans from the Sugar Development Fund for Development of Sugarcane in their respective areas, on Soft Terms, mainly for the following purposes :

- (i) setting up of heat treatment plants;
- (ii) rearing of nurseries;
- (iii) pest control measures;
- (iv) incentives to cultivators to switch over to improved varieties of sugarcane; and
- (v) irrigation schemes.

10 applications received from Sugar Undertakings in Andhra Pradesh through the State Government for loans from the fund for Sugarcane Development were examined by the Screening Committee on 22.10.1986 and further supporting data have been called which are still awaited. 17 other applications received during October/November, 86 were also examined and the shortcomings have been pointed out to the applicant sugar undertaking. These applications will be placed before the Screening Committee on receipt of requisite information.

Demand for rise in price of levy cement

4390. SHRIMATI USHA THAKKAR : Will the Minister of INDUSTRY be pleased to state :